

ITEM NO.29

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 640/2022

SUPREME COURT BAR ASSOCIATION

Petitioner(s)

VERSUS

MINISTRY OF URBAN DEVELOPMENT & ORS.

Respondent(s)

(FOR ADMISSION and IA No.114841/2022-STAY APPLICATION)

Date : 12-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s)

Mr. Vikas Singh, Sr. Adv.
Mr. Pradeep Kumar Rai, Sr. Adv.
Ms. Rachana Srivastava, Sr. Adv.
Ms. Sonia Mathur, Sr. Adv.
Mr. Brijender Chahar, Sr. Adv.
Mr. Dinesh Kumar Goswami, Sr. Adv.
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Mr. Reepak Kansal, Adv.
Ms. Seema Patnaha, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Vikas Gupta, Adv.
Ms. Anjali Chauhan, Adv.
Mr. Upendra Mishra, Adv.
Ms. Nandani Gupta, Adv.
Mr. Satbir Singh Pillania, Adv.
Ms. Sangeeta Singh, Adv.
Ms. Deepika Kalia, Adv.
Ms. Priyanka Khosla, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

For the present, we are inclined to issue
notice with respect to prayer (a), returnable on
30.09.2022.

Dasti, in addition, is permitted.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
COURT MASTER